POST OFFER ADVERTISEMENT UNDER REGULATION 18 (12) IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

## **IMEX GROUP INDIA LIMITED**

Registered Office: E-10, Lower Ground Floor, Lajpat Nagar-III, New Delhi-110024; Corporate Identity Number (CIN): L33301DL1988PLC033434;

Tel. No.: +91 11-41021297.

AND IN COMPLIANCE WITH THE REQUIREMENTS OF THE SEBI (SAST) REGULATIONS AT A PER EQUITY SHARE PRICE OF INR 24.54 (RUPEES TWENTY FOUR AND FIFTY FOUR PAISE) ("OPEN OFFER" / "OFFER").

This post offer advertisement ("Post Offer Advertisement") is being issued by JM Financial Limited (hereinafter referred to as "Manager to the Offer") in respect of the Open Offer on behalf of Acquirer and the PACs in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations"). This Post Offer

Public Announcement dated November 23, 2020 issued by the Manager to the Offer on behalf of the Acquirer, in relation to this Offer and

Detailed Public Statement dated December 28, 2020, which was published on December 29, 2020 in Financial Express (English - All Editions), Jansatta (Hindi - All Editions, including New Delhi Edition) and Pratahkal (Marathi - Mumbai Edition), issued by the Manager to

the offer opening advertisement and corrigendum dated March 8, 2021, which was published on March 8, 2021 in Financial Express (English - All Editions), Jansatta (Hindi - All Editions, including New Delhi Edition) and Pratahkal (Marathi - Mumbai Edition)

: Timex Group Luxury Watches B.V. ("Acquirer"); BP Horological Investors, L.L.C. ("PAC 1"),

Proposed in the LoF

24.54

25.304.900(1)

25.304.900(1)

620,982,246(1)

Acquirer - 75,645,100 (74.93%)

PAC 1 - Nil (0.00%)

PAC 2 - Nil (0.00%) PAC 3 - Nil (0.00%)(2)

Refer to Note 4 below

up to 25,304,900 Equity Shares(1)

up to  $25.07\%^{(1)}$ 

Nil

Not Applicable

0.00%

up to 100,950,000 Equity Shares(1)

up to 100.00%<sup>(1)</sup>

Post Offer

 $NIL^{(1)}$ 

 $0.00\%^{(1)}$ 

Pre Offer

25,304,900

25.07%

(2) PAC 3 does not directly hold any Equity Shares in the Target Company. However, PAC 3 holds 100% of the issued share capital of Timex Nederland B.V. which holds 100% of the issued share capital of the Acquirer. The Acquirer directly holds 75,645,100 Equity Shares in the Target Company constituting 74.93% of the Voting Share Capital. Therefore, PAC 3 indirectly holds 75,645,100 Equity Shares in the Target

(3) Fully Diluted Equity Share Capital means the total number of Equity Shares of the Target Company. The Target Company does not have

(4) Pursuant to the stock purchase agreement between PAC 2, BP Horological Group, L.L.C., Eagleville Group B.V., Fred. Dessen & Company Limited and Petruvius Limited (together, "Sellers"), dated November 18, 2020 ("SPA"), PAC 2 has acquired 65% of the issued share capital of PAC 3 on December 21, 2020. Simultaneously, PAC 1 has also subscribed to certain senior secured notes issued by PAC 3 on December 21, 2020 pursuant to a note purchase agreement dated November 18, 2020 ("NPA"). BP Horological Group, L.L.C., Sellers, PAC 2, and PAC 3 have also executed a shareholders agreement dated December 21, 2020 ("SHA") in relation to the terms of the participation of PAC 2 and Sellers in PAC 3. The SHA also sets out certain governance rights in relation to the subsidiaries of PAC 3, including the Acquirer and Target Company. Since the Acquirer directly holds 75,645,100 Equity Shares, representing 74.93% of the Voting Share Capital, the transaction contemplated by the SPA and the NPA has resulted in an indirect acquisition of 75,645,100 Equity Shares, representing 74.93% of the Voting

The Acquirer and PACs and their respective directors/ general partners accept full responsibility for the information contained in this Post Offer Advertisement and shall be jointly and severally responsible for the fulfillment of their obligations laid down in the SEBI (SAST)

A copy of this Post Offer Advertisement would also be available on websites of SEBI at <a href="www.sebi.gov.in">www.sebi.gov.in</a>, Target Company at <a href="www.timexindia.com">www.timexindia.com</a>,

JM FINANCIAL LIMITED

Fax: +91 22 6630 3330 E-mail: timex.openoffer@jmfl.com SEBI Registration Number: INM000010361 CIN: L67120MH1986PLC038784

Prabhadevi, Mumbai 400025, Maharashtra, India.

Contact Person: Ms. Prachee Dhuri Tel.: +91 22 6630 3030: +91 22 6630 3262

7th Floor, Cnergy, Appasaheb Marathe Marg,

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND PACS, BY THE MANAGER TO THE OFFER:

Registrar to the Offer at www.linkintime.co.in, Manager to the Offer at www.jmfl.com, and BSE at www.bseindia.com.

partly paid-up Equity Shares or warrants, fully convertible securities, partly convertible securities or employee stock options.

**Actuals** 

24.54

700

400

9,816

Acquirer - 75,645,100 (74.93%)

PAC 1 - Nil (0.00%) PAC 2 - Nil (0.00%)

PAC 3 - Nil (0.00%)(2)

Refer to Note 4 below

400 Equity Shares

0.0004%

Nil

Not Applicable

0.00%

75,645,500 Equity Shares

74.93%

Pre Offer

25,304,900

25.07%

Post Offer

25,304,500

25.07%

PRESSMAN

BP Horological Holdings, L.L.C. ("PAC 2") and Tanager Group B.V. ("PAC 3")

Capitalized terms used in this Post Offer Advertisement, but not defined, shall have the same meaning assigned to them in the LoF.

filed with BSE Limited, SEBI and the Target Company in accordance with the SEBI (SAST) Regulations ("PA");

the Offer, on behalf of the Acquirer, in compliance with the SEBI (SAST) Regulations ("DPS");

: Timex Group India Limited

: Tuesday, March 9, 2021

: Tuesday, March 23, 2021

the letter of offer dated February 26, 2021 in connection with the Offer ("LoF"); and

Advertisement should be read in continuation of, and in conjunction with:

("Offer Opening Public Announcement cum Corrigendum").

Name of the Manager to the Offer : JM Financial Limited

Date of Payment of Consideration: Monday, April 5, 2021

Offer Price (INR) (per Equity Share)

Aggregate number of shares tendered

Aggregate number of shares accepted

Shares Acquired by way of Agreements

Shares Acquired by way of Open Offer

Number of shares acquired

Price of shares acquired

% of the shares acquired

(1) Assuming full acceptance under the Open Offer

Share Capital in the Target Company, by PAC 2.

JM FINANCIAL

Regulations in respect of the Open Offer.

% of Fully Diluted Equity Share Capital(3)

% of Fully Diluted Equity Share Capital(3)

Shares acquired after Detailed Public Statement

Post offer shareholding of Acquirer and PACs

% of Fully Diluted Equity Share Capital<sup>(3)</sup>

% of Fully Diluted Equity Share Capital(3)

Pre & Post offer shareholding of the Public

Company, constituting 74.93% of the Voting Share Capital.

(Number of shares multiplied by the offer price

Shareholding of the Acquirer and PACs before Agreements/ Public Announcement (No. & %)

Size of the Offer (INR)

per share)

Number

Number

Number

Name of the Registrar to the Offer : Link Intime India Private Limited

**Particulars** 

Name of the Target Company

3.

Offer Details:

Sr. No.

7.1

7.2

7.3

7.4

7.5

7.6

7.7

7.8

7.9

7.10

Name of the Acquirer and PACs

a. Date of Opening of the Offer

b. Date of Closure of the Offer

Details of Acquisition:

OPEN OFFER FOR ACQUISITION OF UP TO 25,304,900 FULLY PAID UP EQUITY SHARES OF FACE VALUE OF INR 1 EACH ("EQUITY SHARES"), REPRESENTING 25.07% OF THE VOTING SHARE CAPITAL OF TIMEX GROUP INDIA LIMITED ("TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY TIMEX GROUP LUXURY WATCHES B.V. ("ACQUIRER"), TOGETHER WITH BP HOROLOGICAL INVESTORS, L.L.C. ("PAC 1"), BP HOROLOGICAL HOLDINGS, L.L.C. ("PAC 2") AND TANAGER GROUP B.V. ("PAC 3") (TOGETHER, THE "PACS") IN THEIR CAPACITY AS PERSONS ACTING IN CONCERT WITH THE ACQUIRER, PURSUANT TO

Tanager Group B.V. Timex Group Luxury Watches B.V. BP Horological Investors, L.L.C. BP Horological Holdings, L.L.C.

For and on behalf of the Acquirer and the PACs

Sd/-Sd/-Sd/-Sd/-**Authorized Signatory** Authorized Signatory Authorized Signatory **Authorized Signatory** 

Date : April 11, 2021 Place : Mumbai